## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1033 ANSWERED ON:14.07.2004 VIOLATION OF MOTOR VEHICLES ACT BY CONTAINER TRAILERS Vijay Krishna Shri

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the container trailers do not adhere to safety norms prescribed in the Motor Vehicles Act ;

(b) if so, whether a large number of container trailers are involved in accidents killing people ; (

(c) if so, the details thereof ; and

(d) the preventive steps the Government proposes to take in this regard ?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) Maximum Gross Vehicle Weights and maximum safe axle weights for various types of vehicles including for tractor/truck-trailer combinations have been prescribed by the Government. Enforcement of these load ceilings is the responsibility of concerned State Governments/UT administrations.

(b) Vehicle-wise Road accident data is not maintained by this Ministry.

(c) Does not arise.

(d) Government of India has been undertaking a number of engineering and educational measures to prevent road accidents. Some of the important steps taken by the Government besides highway design to check the road accidents are as under :

(1) Cranes and ambulances are provided to various State Governments/NGOs under National Highway Accident Relief Service Scheme.

(2) Grants-in-aid to voluntary organizations for administering road safety programmes.

(3) Publicity campaign on road safety awareness through audio-visual-print media.

(4) Encouraging use of simulators in driver's training.

(5) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.

(6) Organizing All India Essay Competition on road safety for school children with a view to create awareness.

(7) Tightening of fitness norms for transport vehicles.

(8) Widening and improvements of National Highways etc.